

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/1630/CHE/2023
PETITION NUMBER : CP(IB)/114(CHE)/2023
NAME OF THE APPLICANT : Mrs Pradeepa Saravanan
NAME OF THE RESPONDENT(S) : Easyaccess Financial Services Ltd & Ors
**UNDER SECTION : Sec 60(5) of IBC, 2016R/w Rule 11 of NLCT
Rules 2016**

ORDER

Ld. Counsel Mr. A.S. Sathish Kumar for the Applicant. Ld. Counsel Mr. Pradheep for the Respondent.

Counsel stated that a withdrawal memo has been filed on 15.04.2024 as the Applicant wants to withdraw the **Application**. On perusal of document both physical and electronic form, no such memo is available on record.

Direction to file withdrawal memo both physically and electronically was ordered on 15.04.2024 and still compliance is not done.

The Counsel is directed to file above said memo afresh within 5 days.

List the matter for compliance on **10.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)